

OFFICE OF THE DISTRICT JUDGE, GANJAM, BERHAMPUR

Dated, the 4th February 2020

NOTICE FOR AWARD OF TENDER

It is notified to all concern that the Supply and installation of Desktop Computer Sets in different Courts and offices of Ganjam Judgeship pursuant of Bid Identification No.01/2019-20 dated 22.01.2020, published in the English Daily Newspaper "The Indian Express" and Odia Daily Newspaper "The Sambad" along with the District Court Website, is hereby awarded to the bidder i.e. **M/s. Fastech Solutions, Berhampur.**

The successful bidder or its authorised representative is requested to execute the Agreement and to receive the Work Order for carrying out the aforesaid work from the office of the Registrar, Civil Courts, Berhampur tomorrow by 10.30AM without fail.

NB.: The District Judge, Ganjam, Berhampur reserves every right to recall, revoke or revise any Notice, Order or Term & Conditions thereof, at any stage of the continuance of Contract in the interest of Justice and for smooth administration.

Sd/- R. S. Hota

04.02.2020

**District Judge,
Ganjam, Berhampur**

Memo No. 119⁽²⁾ Dated 4th February 2020

Copy to the Notice Board, District Court, Berhampur for general citation.

✓ Copy forwarded to the System Officer, District Court, Berhampur. He is instructed to upload the Notice in the official Website of the District Court, Berhampur forthwith.

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4.2.2020
**Registrar,
Civil Courts, Berhampur**